

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC. 149 of 2005
(O.A. 654 of 1997)

Date of order: 26.9.2007

Present : Hon'ble Mr. K.V. Sachidanandan, Vice-Chairman
Hon'ble Dr. A.R. Basu, Administrative Member

SALIL GHOSH

VS.

PREM SINGH RANA & ORS. (NSSO)

For the Applicant : Mr. B.C. Sinha, Counsel

For the Respondents : Mr. J.M. Bhattacharjee, Counsel

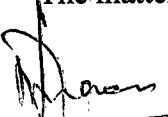
ORDER

Per Mr. K.V. Sachidanandan, VC:

Heard Mr. B.C. Sinha, Ld. Counsel for the applicant and Mr. J.M. Bhattacharjee, Ld. Counsel for the respondents.

2. The Ld. Counsel for the respondents prays that he requires a weeks time to file compliance report. Prayer allowed.

3. The matter be listed for orders on 3.10.2007.


MEMBER(A)


VICE-CHAIRMAN